

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5335
ANSWERED ON:06.09.2011
ISSUANCE OF BIS QUALITY CERTIFICATES
Ahir Shri Hansraj Gangaram

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has decided to allow the private sector to issue Bureau of Indian Standard(BIS) quality certificates;
- (b) if so, the details thereof;
- (c) whether any discussions were held with the concerned Ministries and stakeholders in this regard;
- (d) if so, the details and the outcome thereof;
- (e) whether the Government has taken into account the abrogation of powers of BIS/Government agencies in regard to issuance of quality certification in finalising the said proposal; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): No, Madam.

(b): Does not arise in view of (a) above.

(c)to (f): Yes, Madam. Discussions were held with Ministry of Commerce regarding introduction of an enabling provision in the Bureau of Indian Standards Act, 1986 for having parallel bodies to issue licenses. No final decision has been taken yet. A detailed cabinet proposal is under consideration.